

(TO BE FILLED IN DUPLICATE)

**APPLICATION FOR INSTALLATION OF A TELEPHONE AT DELHI/NEW DELHI RESIDENCE
OF A MEMBER OF PARLIAMENT UNDER THE HOUSING AND TELEPHONE FACILITIES
(MEMBERS OF PARLIAMENT) RULES, 1956 (AS AMENDED)**

From

....., M.P.

To

The Chairman & Managing Director
MTNL,
Jeevan Bharti, Tower-1,
12th Floor, 124, Connaught Circus,
New Delhi-110001.

Through the Chairman, House Committee, Rajya Sabha

Sir,

Kindly arrange to provide a new telephone connection
at.....or to treat telephone
No..... working at.....my
residence.....with effect from
..... under the Housing & Telephone Facilities (Member of
Parliament) Rules, 1956 (as amended).

*2. The telephone is required "without STD/with National STD/Both with NSD and
ISD."

3. I undertake to pay in full all the Telecommunications (MTNL) dues in excess of
those payable under the Rules, by Rajya Sabha Secretariat, New Delhi in respect of the
above telephone and an amount equivalent to such dues may be deducted from my
salary or TA/DA bills to be prepared for and on behalf of me.

Yours sincerely

Place

Signature of the Member

Date

I.C. No.....

* Strike out whatever is not applicable.

The application should be made NOT LESS THAN 24 HOURS IN ADVANCE

Members are requested to make use of the Dynamic STD Control facilities on their telephones connected
to Electronic Exchange